

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CRI-61-2020**

Antonio Manuel Faria Ramos

... Petitioner

Versus

State of Goa &amp; Anr.

... Respondents

Shri A.S. Khandeparkar with Shri Rohan P. Desai, Advocates for the  
Petitioner.

Shri Gaurish Nagvenkar, Additional Public Prosecutor for the  
Respondents.

**Coram:- DAMA SESHADRI NAIDU, J.****Date:- 14 October 2020****P.C. :**

The petitioner's counsel and the learned Additional Public  
Prosecutor both agree that they will argue the matter on 20.10.2020.

2. Post the matter accordingly.

**DAMA SESHADRI NAIDU, J.**

NH